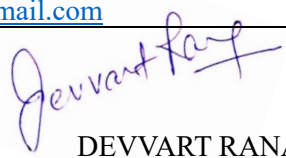


FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
JASMINE BUILDMART PRIVATE LIMITED OPERATING IN REAL ESTATE AT
GURUGRAM (GURGAON), HARYANA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Jasmine Buildmart Pvt Ltd PAN: AACJ5119L U45400DL2010PTC202195
2.	Address of the registered office	Unit No. 201/202, Plot No. 8, Elegance Tower, Jasola, New Delhi-110025
3.	URL of website	www.cirpjasmine.com http://thekrishgroup.com/project/proven-ce-estate
4.	Details of place where majority of fixed assets are located	Sector-2, Gwal Pahari, Gurugram
5.	Installed capacity of main products/ services	176 Residential Units in 4 high rise towers in single project in Gurgaon.
6.	Quantity and value of main products/ services sold in last financial year	Business of Real Estate, All units Sold as per records available.
7.	Number of employees/ workmen	12
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	-Financial statements with RP and MCA -List of Creditors at www.cirpjasmine.com and IBBI website
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By email at cirpjasmine@gmail.com
10.	Last date for receipt of expression of interest	20-06-2024
11.	Date of issue of provisional list of prospective resolution applicants	30-06-2024
12.	Last date for submission of objections to provisional list	05-07-2024
13.	Date of issue of final list of prospective resolution applicants	15-07-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15-07-2024
15.	Last date for submission of resolution plans	15-08-2024
16.	Process email id to submit Expression of Interest	cirpjasmine@gmail.com

Date: 05-06-2024
Place: New Delhi/NCR


DEVVART RANA
IBBI Reg No: IBBI/IPA-002/IP-N00680/2018-19/12025
Address with IBBI: Apt # 684, Sector-A, Block- B&C,
Vasant Kunj, New Delhi - 110070
For (Jasmine Buildmart Pvt Ltd)